

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF XDD INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	XDD INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10/08/2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC- Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900TG2020FTC142663
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Cabin 161, Workafella, 5th Floor, Western Aqua, Whitefields, HITEC City, Hyderabad-TG-500081.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 26, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Shilpa Kiran Gududur #K 304, Purva Panorama Apts, Bannerghatta Main Road, Kalena Agrahara, Near Meenakshi Temple, Bengaluru -560076. kiran.silpa@gmail.com Ph. No. 9686511333 Registration No: IBBI/IPA-002/IP-N00165/2017-18/10434
8.	LAST DATE FOR SUBMISSION OF CLAIMS	January 25, 2023

Notice is hereby given that the XDD India Private Limited has commenced voluntary liquidation on December 26, 2022.

The stakeholders of XDD India Private Limited are hereby called upon to submit a proof of their claims, on or before January 25, 2023, to the liquidator at the address mentioned against item

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.



Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: **Shilpa Kiran Gududur**

Date and Place: December 26, 2022 at Bangalore